## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE

#### LOK SABHA

### **UNSTARRED QUESTION NO. 1520**

TO BE ANSWERED ON 10th February, 2023

#### MILITARY CANTEEN

#### 1520. SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the Minister of DEFENCE be pleased to state:

- (a) the details of criteria adopted for the suppliers of items for sales in Canteen Stores Department (CSD) along with the authorized persons to purchase items through it;
- (b) whether the identity cards of the authorized customer are being misused for purchasing in these stores, if so, the details thereof along with the average number of such cases being detected daily in the country;
- (c) the steps taken by the Government to put check on such misuse;
- (d) the details of daily supply and sales in major sale centres/stores at Mumbai, Amritsar, Delhi, Chennai, Bangalore, Hyderabad and Ghaziabad;
- (e) the criteria fixed for the supply of goods bythe carrier agencies; and
- (f) the details of the major goods carrier agencies engaged for supply along with the number of cases of bungling by these agencies reported/identified during the last three years?

## ANSWER

# MINISTER OF STATE

(SHRI AJAY BHATT)

IN THE MINISTRY OF DEFENCE

(a): The details of criteria adopted for the supplies of items in Canteen Stores Department (CSD), including requisite forms are placed at CSD website (<a href="www.csdindia.gov.in">www.csdindia.gov.in</a>).

Authorized persons to purchase from CSD consist of Armed Force Personnel (serving & retired) & Defence Civilian (serving & retired).

- (b) & (c): The following steps have been taken to prevent misuse of CSD canteen cards:
  - (i) Each Smart Card is embossed with a photo of the entitled person (individual/spouse or dependent) and the same is verified at the time of entry as well as billing and exit at the URCs;
  - (ii) The Smart Card has a PIN No. which is expected to not be shared with unauthorized personnel.

In view of above no case of misuse of CSD identity card has been reported.

- (d): There are 3616 URCs spread across the country. Sales of these URCs are monitored by Management Committees formed by local establishments according to local needs.
- (e) & (f): URCs have the liberty to select their means for transport for collection of stores from CSD Depots.

No goods carrier agencies have been fixed for collection of stores from CSD Depot. There are no cases of any fraud/loss by transport provider reported by any URC in last three years.

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